

were implemented by the Railways during the period March, 1962 to May, 1962, except in March when the loading was not upto bulk allotment due to paucity of indents on the part of the collieries.

C.H.S. Dispensaries in Delhi

*1195. **Shri D. C. Sharma:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that people have to wait for very long time for examination and getting the medicine at Contributory Health Service Scheme Dispensaries in Delhi; and

(b) if so, the reasons therefor and the steps proposed to be taken to minimise the waiting time?

The Minister for Health (Dr. Sushila Nayyar): (a) No.

(b) Does not arise.

Agricultural University

2168. { **Shri Karni Singhji:**
Dr. L. M. Singhvi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that an Agricultural University is likely to be set up at Udaipur; and

(b) if so, whether the feasibility was examined of the location of this University in the northern part of Rajasthan, which is served by a network of three canals and has the biggest agricultural Suratgarh Farm in the country to serve as a nucleus for demonstration purposes?

The Minister of State in the Ministry of Food & Agriculture (Dr. Ram Subhag Singh): (a) Yes.

(b) It is primarily for the State Government to decide the location of an Agricultural University. In deciding the location of the University at Udaipur, the main point which seems to have weighed with the State Government is the facilities already avail-

able there, such as the existence of a College of Agriculture and College of Home Science, which will become the constituent Colleges of the Agricultural University of Rajasthan.

Tribal Blocks in Orissa

2169. **Shri Ulaka:** Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) how many tribal blocks are proposed to be set up in Orissa during the Third Five Year Plan period;

(b) the allotment made for the purpose;

(c) whether there is any provision of reservation for Tribal representatives in Panchayats and Panchayat Samities under Panchayati Raj; and

(d) if not, the reasons therefor?

The Deputy Minister of Community Development, Panchayati Raj and Cooperation (Shri B. S. Murthy): (a) 60.

(b) Rs. 305.18 lakhs.

(c) *Gram Panchayats:*—Wards are to be so divided as to secure representation of scheduled castes and tribes.

Panchayat Samities:—One member from scheduled caste and one member from scheduled tribe, if their population is not less than 5% of the total population, are to be elected by the elected members of the Samiti, where the elected members do not already include such members.

(d) Does not arise.

Destruction of Arecanut Trees

2170. { **Shri A. K. Gopalan:**
Shri Umanath:
Shri Pottekkatt:
Shri M. K. Kumaran:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that destruction of arecanut trees by 'Mahalf' disease is prevalent in India;